

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)**

Subject:- Posting of Ladakh based members of Subordinate Courts Staff in Subordinate Courts Service of UT of Ladakh.

ORDER

No.: 1471 of 2022/PSY

Dated: 28.10.2022

Whereas, a Notification No. 1163 of 2022/Psy dated 06.09.2022 was issued by this Secretariat, in which members belonging to UT of Ladakh but serving in the Subordinate Courts of the UT of J&K, and those belonging to UT of J&K serving in the UT of Ladakh were given option of serving in the UT of Ladakh on the corresponding or equivalent posts in the Subordinate Courts of UT of Ladakh;

Whereas, In response to the above said notification various applications have been received through proper channel by this Secretariat, wherein, the staff members have given their options to serve either in the UT of J&K or UT of Ladakh.

Whereas, vide High Court Order No. 1440 of 2022/Psy dated 19.10.2022 two official namely Ms. Zainab Naz and Shri Ahmed Hussain, System Assistants belonging to Ladakh and serving in the UT of J&K were permitted to serve in the UT of Ladakh;

Whereas, posts against which the above said officials can be adjusted are already filled up and occupied by the officials belonging to UT of Ladakh. The posts, as such are not vacant. However while giving the above said option of serving in the UT of Ladakh, they were allowed to be posted against any corresponding or equivalent posts. Since the corresponding posts in the UT of Ladakh are not vacant, they need to be posted against any of the equivalent posts in the Ministerial Cadre;

Whereas, the posts of Junior Assistants in the Ministerial Cadre is the posts equivalent to the posts held by the above named officials;

Whereas, for further adjustment of the above said officials the matter was placed before Hon'ble the Chief Justice. The Hon'ble Chief Justice has been pleased to order as under:

1. Sh. Mohd. Altaf Dar, Copyist/Junior Assistant posted in the Court of Chief Judicial Magistrate, Kargil and Sh. Zakir Hussain Thoker, Criminal Clerk/Junior Assistant, posted in the Court of Special Mobile Magistrate (Sub-Judge), Kargil are repatriated from deputation in the Subordinate Courts Service of the UT of Ladakh and are transferred to the Kashmir Division, as under :

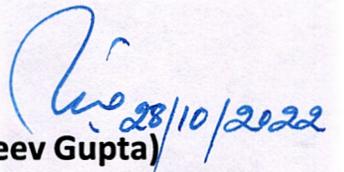
(i) Sh. Mohd. Altaf Dar, Copyist/Junior Assistant, posted in the Court of Chief Judicial Magistrate, Kargil is posted as R&D Clerk/Junior Assistant in the Court of Pr. District & Sessions Judge, Budgam against the available vacancy.

(ii) Sh. Zakir Hussain Thoker, Criminal Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Sub-Judge), Kargil is posted as Junior Assistant in the Court of Fast Track, Kulgam against the available vacancy.

2. Ms. Zainab Naz, System Assistant posted in the Court of Pr. District & Sessions Judge, Jammu and Sh. Ahmed Hussain, System Assistant posted in the Court of Pr. District & Sessions Judge, Ganderbal, having been permitted to serve in the Subordinate Courts Staff Service of UT of Ladakh are appointed to the equivalent posts of Junior Assistants, and are posted as under:-

(i) Ms. Zainab Naz, System Assistant posted in the Court of Pr. District & Sessions Judge, Jammu is posted as Junior Assistant/Copyist in the Court of Chief Judicial Magistrate, Kargil vice Sh. Mohd. Altaf Dar.

(ii) Sh. Ahmed Hussain, System Assistant posted in the Court of Pr. District & Sessions Judge, Ganderbal is posted as Junior Assistant/Criminal Clerk in the Court of Special Mobile Magistrate (Sub-Judge), Kargil vice Sh. Zakir Hussain Thoker.


(Rajeev Gupta)

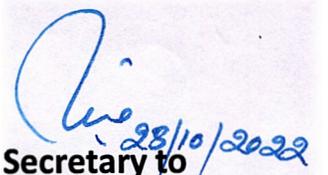
Principal Secretary to
Hon'ble the Chief Justice

No.: 783-92/Psy-623

Dated: 28.10.2022

Copy to the:

1. Registrar General High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar
.....for information
4. Pr. District & Sessions Judge's Jammu/Ganderbal/Kargil for information
5. Chief Judicial Magistrate, Kargil.
6. Special Mobile Magistrate (Sub Judge), Kargil.
.....for information & necessary action.
7. CPC e-Court, High Court of J&K and Ladakh Jammu for uploading the same in the High Court website.
8. Chief Accounts Officer, High Court of J&K and Ladakh for information
9. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
10. Order file.


Principal Secretary to
Hon'ble the Chief Justice